

>

Title: The Minister of Health and Family welfare laid a statement correcting the reply to Unstarred Question No. 3048 given on 15 March, 2013 asked by Shri Nama Nageswara Rao and two other MPs regarding 'CGHS Empanelled Hospitals'.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Madam, I beg to lay on the Table of the House a Statement correcting the reply to the Lok Sabha Unstarred Question No.3048 for 15th March, 2013, regarding CGHS empanelled Hospitals, due to some typographical error (in English version), the date given in point 2 (ii) of reply to parts (a) & (b) has been shown as (w.e.f. 12.9.2013) instead of (w.e.f. 12.9.2012).

The correct reply of the question is annexed.

3048 .SHRI NAMA NAGESWARA RAO

SHRI RAMESH RATHOD

SHRIMATI JAYA PRADA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether certain private hospitals have been removed from the CGHS empanelled list of hospitals recently;

(b) if so, the details thereof and the reasons therefor, hospital-wise; and

(c) the corrective steps taken/being taken by the Government for those patients who were already under treatment in such hospitals and have to pay heavy charges on every visit and also on every diagnostic test/medical treatment after removal of such hospitals from CGHS empanelled list?

ANSWER

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Yes. Some private hospitals in Delhi NCR are no longer on the list of CGHS empanelled private hospitals. The details are as under:

1. The following hospitals have opted not to renew their empanelment with CGHS after completion of two years of empanelment. Accordingly they have been removed from CGHS panel w.e.f. 13.02.2013:

(i) Escort's Heart Institute & Research Centre, New Delhi

(ii) Max Super Specialty Hospital , New Delhi

2. Empanelment of following two hospitals have been suspended:

(i) Max Devki Devi Heart & Vascular Institute, New Delhi (w.e.f. 13.02.2013) as the hospital stopped credit facility to eligible CGHS beneficiaries;

(ii) Bapu Nature Cure Hospital, New Delhi (w.e.f.12.09.2013) on account of deficiency in services.

In addition, the following hospitals in Delhi NCR have been removed w.e.f. 18.12.2012 from the CGHS panel for non-compliance of the terms and conditions of their empanelment with CGHS.

(i) Garg Multispecialty Dental & Research Centre, Ghaziabad

(ii) Jain Hospital, Jagriti enclave, New Delhi

(iii) Kalra Hospital, New Delhi

(iv) Orthonova Hospital, New Delhi

(c): CGHS beneficiaries already admitted and undergoing inpatient treatment with prior permission at the time of removal are permitted to complete their treatment at those hospitals.

There is no provision for allowing regular treatment from any private non empanelled hospitals under normal circumstances.

Government has revived continuous empanelment scheme on 14.2.2013 for empanelment of more number of eligible hospitals under CGHS.